

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20567/2025 BLAPL/7303/2025	NARENDRA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000020/2025
2	D-BLAPL/20091/2025 BLAPL/7304/2025	LUCKY @ LAXMIDHAR MOHANTY VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	KANIHA /81 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000010/2025
3	D-BLAPL/20623/2025 BLAPL/7305/2025	MILU SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BISRA /152 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000229/2024
4	D-BLAPL/20982/2025 BLAPL/7306/2025	RAJU @ RAJU NAIK @ RAJ KUMAR NAIK @ RAJ KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	SEMILLIGUDA /84 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000108/2024
5	D-BLAPL/20985/2025 BLAPL/7307/2025	PRASANTA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /79 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000368/2025
6	D-BLAPL/20980/2025 BLAPL/7308/2025	SURJIT MISHRA @ MUNA @ MUNU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ASKA /94 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000249/2025
7	D-BLAPL/21014/2025 BLAPL/7309/2025	JYOSHNA RANI DAS @ JYOSTNARANI DAS @ GUNA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /31 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000097/2024
8	D-BLAPL/20994/2025 BLAPL/7310/2025	MITU BIHARI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025
9	D-BLAPL/21023/2025 BLAPL/7311/2025	BIGHNA @ BIGHNESWAR MAHAKUD VS STATE OF ODISHA	GOUTTAM PATTANAIAK VS	BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbh) Spl/0000021/2023
10	D-BLAPL/20997/2025 BLAPL/7312/2025	GOUTAM KUMAR MARANDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0001350/2025
11	D-BLAPL/21005/2025 BLAPL/7313/2025	PAPU @ SMRUTIRANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000232/2025

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12	D-BLAPL/21033/2025 BLAPL/7314/2025	AJU @ AJAYA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOLANGIR TOWN /562 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001530/2024
13	D-BLAPL/19436/2025 BLAPL/7315/2025	JITENDRA MALLICK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	TIKABALI /103 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000109/2025
14	D-BLAPL/20979/2025 BLAPL/7316/2025	SURJIT MISHRA @ MUNU @ MUNA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ASKA /269 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000696/2025
15	D-BLAPL/20408/2025 BLAPL/7317/2025	AKSHAYA SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI RURAL PS /209 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000373/2025
16	D-BLAPL/21000/2025 BLAPL/7318/2025	NANDU @ SIDHU @ SURYAKANTA @ SURYANARAYAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000232/2025
17	D-BLAPL/20520/2025 BLAPL/7319/2025	KALIA @ MANAS PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /105 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000279/2025
18	D-BLAPL/20732/2025 BLAPL/7320/2025	SHAHID VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /42 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000279/2025
19	D-BLAPL/19700/2025 BLAPL/7321/2025	MAHESWAR SINGH VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NAYAPALLI P.S. /7 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000093/2023
20	D-BLAPL/16974/2025 BLAPL/7322/2025	ASHOK GIRI VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000079/2024
21	D-BLAPL/21064/2025 BLAPL/7323/2025	NIRANJAN @ SWADHIN BHANDEKAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KHETRARAJPUR /227 /2023 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000065/2024
22	D-BLAPL/18896/2025 BLAPL/7324/2025	SATANTAR GOND @ SANTER VS STATE OF ODISHA	PRATIK NAYAK VS	RAIGHAR /213 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000033/2023
23	D-BLAPL/20963/2025	SARAS KUMAR NAYAK	RAJENDRA NARAYAN ROUT	GOPALPUR /31 /2025

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	BLAPL/7325/2025	VS STATE OF ODISHA	VS	J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000135/2025
24	D-BLAPL/19718/2025 BLAPL/7326/2025	NIYAZ KHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
25	D-BLAPL/20521/2025 BLAPL/7327/2025	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /296 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000593/2025
26	D-BLAPL/20540/2025 BLAPL/7328/2025	JIBAN @ JIBAN KUMAR JENA @ HABU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /240 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000178/2025
27	D-BLAPL/20730/2025 BLAPL/7329/2025	SUKESH BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000030/2025
28	D-BLAPL/20595/2025 BLAPL/7330/2025	ROHAN KUMAR BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	TITILAGARH /166 /2024 A.D.J.,TITILAGARH(Balangir) ST/0000061/2024
29	D-BLAPL/20715/2025 BLAPL/7331/2025	SONU BHUYAN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR /540 /2023 A.D.J.,KODALA(Ganjam) ST/0000055/2024
30	D-BLAPL/20670/2025 BLAPL/7332/2025	ANIL KUMAR CHANDELIA @ HARIJAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /152 /2025 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000252/2025
31	D-BLAPL/20978/2025 BLAPL/7333/2025	SAJAN @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /63 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000118/2025
32	D-BLAPL/20814/2025 BLAPL/7334/2025	MAMATA DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDHUGOAN /42 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000003/2023
33	D-BLAPL/20453/2025 BLAPL/7335/2025	BADA NAIK @ DHARMENDRA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /323 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000069/2024
34	D-BLAPL/20368/2025 BLAPL/7336/2025	SARAT LAKUA VS	SOUMYA RANJAN DAS VS	HATIBARI /18 /2017 AD-HOC A.D.J. (FTSC),ROURKELA(Sund

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35	D-BLAPL/20865/2025 BLAPL/7337/2025	STATE OF ODISHA MANJIT SINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	Spl/0000050/2017 NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
36	D-BLAPL/21042/2025 BLAPL/7338/2025	PAPU NAHAK @ GORA KHANDI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /13 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000068/2025
37	D-BLAPL/21019/2025 BLAPL/7339/2025	PUSHPA MUNDA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /11 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000008/2025
38	D-BLAPL/21075/2025 BLAPL/7340/2025	SUDAY @ SUDAYA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000029/2025
39	D-BLAPL/21072/2025 BLAPL/7341/2025	NILABANTA @ LILABANTA MALLIK @ MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000324/2024
40	D-BLAPL/21082/2025 BLAPL/7342/2025	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2025
41	D-BLAPL/20823/2025 BLAPL/7343/2025	SANGRAM SUNDARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BALANGA /75 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000060/2025
42	D-BLAPL/21070/2025 BLAPL/7344/2025	KAMRAJ DEHURI VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /5 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000043/2025
43	D-BLAPL/21071/2025 BLAPL/7345/2025	SK. MAITAB VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000067/2025
44	D-BLAPL/21011/2025 BLAPL/7346/2025	DEBEN KUMAR BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	TIKAYATPALI /87 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000023/2025
45	D-BLAPL/21083/2025 BLAPL/7347/2025	ARUN BAA VS STATE OF ODISHA	SATYAPADA SHARMA VS	BIRMITRAPUR /175 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000018/2022

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46	D-BLAPL/20875/2025 BLAPL/7348/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000028/2025
47	D-BLAPL/20514/2025 BLAPL/7349/2025	MD. AKHTAR VS STATE OF ODISHA	BISWORANJAN SWAIN VS	//0 S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000386/2025
48	D-BLAPL/20517/2025 BLAPL/7350/2025	SUKURA @ SUKADEV SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTA /241 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000029/2025
49	D-BLAPL/20931/2025 BLAPL/7351/2025	SHRAWAN KUMAR AGARWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAGHUNATHPALI /307 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001451/2025
50	D-BLAPL/20037/2025 BLAPL/7352/2025	SURAJ KHAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
51	D-BLAPL/20402/2025 BLAPL/7353/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /41 /2025 S.D.J.M.,PURI(Puri) GR/0000274/2025
52	D-BLAPL/20884/2025 BLAPL/7354/2025	SAROJIT DAFADOR @ SAROJIT DAPHADAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /53 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2023
53	D-BLAPL/20881/2025 BLAPL/7355/2025	JEEBAN @ JIBAN KRUSHNA BEHERA VS STATE OF ODISHA	PRATIK NAYAK VS	AINTHAPALI /367 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001995/2023
54	D-BLAPL/20773/2025 BLAPL/7356/2025	SITAKANTA DANG VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	PUINTALA /199 /2023 A.D.J.,BOLANGIR(Balangir) Spl/0000074/2023
55	D-BLAPL/19194/2025 BLAPL/7357/2025	K.SATISH BABU VS STATE OF ODISHA	BHAGABAN SARANGI VS	BADABAZAR /104 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000710/2024
56	D-BLAPL/20883/2025 BLAPL/7358/2025	PARUL SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
57	D-CMP/27838/2025	SABITRI NAYAK	SURYA NARAYAN SATPATHY	//

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	CMP/1048/2025	VS SUKANTI PATEL	VS	CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/000044/2021
58	D-CMP/25722/2025 CMP/1049/2025	JYOTSHNA MISHRA VS RABI SANKAR RATH @ MISHRA	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0001017/2016
59	D-CMP/27862/2025 CMP/1050/2025	GOURA CHARAN BISWAL VS BISHNU PRASAD BISWAL	KIRTAN DANG VS	// 2ND A.D.J., BALANGIR(Balangir) RFA/0000008/2024
60	D-CONTC/26070/2025 CONTC/3154/2025	RAMA CHANDRA MISHRA VS GUHA POONAM TAPAS KUMAR, I.A.S	ADV. VS	// ()
61	D-CONTC/19622/2025 CONTC/3155/2025	SARMILA MOHANTY VS DR.MANORANJAN SAHOO,SUB-COLLECTOR-CUM-CERTIFICATE OFFICER,BBSR	ADV. VS	// ()
62	D-CONTC/23385/2025 CONTC/3156/2025	T.SANJAY PRADHAN VS LIPINA DAS, B.D.O,KABISURYA NAGAR,GANJAM	PRAVASH CHANDRA JENA VS	// ()
63	D-CONTC/23957/2025 CONTC/3157/2025	BASANTI PATRA VS PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI	ADV. VS	// ()
64	D-CONTC/25203/2025 CONTC/3158/2025	KESHAB CHANDRA MOHANTA VS SHALINI PANDIT,IAS	ADV. VS	// ()
65	D-CONTC/25951/2025 CONTC/3159/2025	GOUTAM SATAPATHY VS SALINI PANDIT,IAS	ADV. VS	// ()
66	D-CONTC/25956/2025 CONTC/3160/2025	RANJANA RATHNA VS SHALINI PANDIT,IAS	ADV. VS	// ()
67	D-CONTC/25960/2025 CONTC/3161/2025	SUREN NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// ()
68	D-CONTC/26087/2025 CONTC/3162/2025	RAHUL MISHRA VS	ADV VS	// ()

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69	D-CONTC/26089/2025 CONTC/3163/2025	SANJAY KUMAR SINGH, IAS RAHUL MISHRA VS	ADV VS	// // ()
70	D-CONTC/26219/2025 CONTC/3164/2025	SANJAY KUMAR SINGH, IAS HAREKRISHNA JENA VS	ADV. VS	// // ()
71	D-CONTC/26268/2025 CONTC/3165/2025	SALINI PANDIT, IAS DEBENDRA PRASAD MAHAPATRA VS	ADV. VS	// // ()
72	D-CONTC/26272/2025 CONTC/3166/2025	ANANYA DAS, IAS RAGHUNATH BISWAL VS	ADV. VS	// // ()
73	D-CONTC/26302/2025 CONTC/3167/2025	ANANYA DAS, IAS ASHRAYA KUMAR DASH VS	SUBHASREE MOHANTY VS	// // ()
74	D-CONTC/26304/2025 CONTC/3168/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISHAD, BOUDH GOUTAM BHUYAN VS	ADV. VS	// // ()
75	D-CONTC/26306/2025 CONTC/3169/2025	SARAT CHANDRA MALLICK, ASST. REGISTRAR CO OPERATIVE SOCIETIES, CUTTACK CIRCLE I BIBHUTIBHUSAN DASH VS	SUBHASREE MOHANTY VS	// // ()
76	D-CONTC/26309/2025 CONTC/3170/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM- C.E.O OF ZILLA PARISHAD, BOUDH BIMAL PRASAD MAHAKUL VS	SUBHASREE MOHANTY VS	// // ()
77	D-CONTC/26312/2025 CONTC/3171/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O OF ZILLA PARISHAD, BOUDH LALIT MOHAN MAJHI VS	ADV. VS	// // ()
78	D-CONTC/26854/2025 CONTC/3172/2025	SANTOSH KUMAR NAYAK, OAS (SS) M SATYANARAYAN PATRA VS	ADV VS	// // ()
79	D-CONTC/26949/2025 CONTC/3173/2025	ARUN GARG, SECY., WATER RESOURCES DEPT. BIBHUTI BHUSAN SAHOO VS	PRABIN DAS VS	// // ()
		PRADEEP KUMAR SAHA, EXECUTIVE OFFICER, TALCHER MUNICIPALITY		//

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80	D-CONTC/26974/2025 CONTC/3174/2025	DEBAKI BISWAL VS BISHNU GOBINDA,BLOCK MISSION SHAKTI COORDINATOR -CUM-B.D.O,KAKATPUR,PURI	SATYA RANJAN PATI VS	// 0
81	D-CONTC/27078/2025 CONTC/3175/2025	SANTANU KUMAR MOHAPATRA VS ARVIND AGARWAL,IAS	SANGRAM JENA VS	// 0
82	D-CONTC/27114/2025 CONTC/3176/2025	BISHNU PRIYA MOHANTY VS KALI PRASANNA SWAIN,IAS	ADV. VS	// 0
83	D-CONTC/27279/2025 CONTC/3177/2025	NIMAI CHARAN PARIDA VS ASWATHY S.,IAS	SHAKTI PRASAD RATH VS	// 0
84	D-CONTC/27310/2025 CONTC/3178/2025	SAROJA KUMARI RAY VS SHALINI PANDIT,IAS	PRAJNA PRIYAMBADA VS	// 0
85	D-CONTC/27354/2025 CONTC/3179/2025	KABITA BARIK VS SHALINI PANDIT,IAS	ADV. VS	// 0
86	D-CONTC/27402/2025 CONTC/3180/2025	AKRURA SAHU VS LALAT KUMAR LUHA,OAS	ADV. VS	// 0
87	D-CONTC/27406/2025 CONTC/3181/2025	ASWINI KUMAR PADHI VS HEMANT SHARMA,IAS	ADV. VS	// 0
88	D-CONTC/27457/2025 CONTC/3182/2025	RASANANDA SAMANTARAY VS MAYADHAR BEHERA,SECY., TALCHER ANGUL MERAMANDALI DEVELOPMENT AUTHORITY, ANGUL	ADV VS	// 0
89	D-CONTC/27472/2025 CONTC/3183/2025	CHRDS INTEGRATED MODEL SCHOOL, BALASORE VS SHALINI PANDIT,IAS	PABITRA KUMAR DUTTA VS	// 0
90	D-CONTC/27401/2025 CONTC/3184/2025	SITARAM AGRAWAL VS NIGAMANANDA NANDA,EXECUTIVE OFFICER,NAC,BANPUR	ADV. VS	// 0
91	D-CONTC/28143/2025	RABINDRANATH SAHOO	ADV.	//

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	CONTC/3185/2025	VS AJAY KUMAR PATTNAIK,SECY.,NAYAGARH DIST. CENTRAL CO-OPERATIVE BANK LTD.	VS	0 //
92	D-CONTC/24698/2025 CONTC/3186/2025	DR.NIVEDITA SAHU VS BISHNUPADA SETHI,IAS	ADV. VS	// 0 //
93	D-CONTC/24704/2025 CONTC/3187/2025	DR.MANORAMA SAMANTA VS BISHNUPADA SETHI,IAS	ADV. VS	// 0 //
94	D-CONTC/25378/2025 CONTC/3188/2025	PARIKSHITA PATRA VS ARUN KUMAR NAYAK,OAS	PRAVAT RANJAN SUTAR VS	// 0 //
95	D-CONTC/26384/2025 CONTC/3189/2025	PADMANAV MISHRA VS BIRENDRA KORKORA,DIRECTOR SECONDARY EDU., ODISHA	ADV. VS	// 0 //
96	D-CONTC/26385/2025 CONTC/3190/2025	KUSHALL MOHANTA VS PURNA CHANDRA BARIHA,DIST. EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //
97	D-CONTC/22348/2025 CONTC/3191/2025	DHARANIDHAR NANDA VS YADUBIR SINGH RAWAT, D.G, ARCHAEOLOGICAL SURVEY OF INDIA, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
98	D-CONTC/25458/2025 CONTC/3192/2025	MANOJ KUMAR MUDULI VS SIDDHARTH SHANKAR SWAIN,IAS	ADV. VS	// 0 //
99	D-CONTC/26387/2025 CONTC/3193/2025	BAIJAYANTI NAIK VS PURNA CHANDRA BARIHA, DIST. EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //
100	D-CONTC/26916/2025 CONTC/3194/2025	SAROJ KUMAR SAMAL VS SALINI PANDIT,IAS	SANJIB KUMAR RATH VS	// 0 //
101	D-CONTC/26926/2025 CONTC/3195/2025	CHITTARANJAN PATTNAIK VS BIBHAS RANJAN PANIGRAHI,OAS A (J.B)	ADV. VS	// 0 //
102	D-CONTC/24305/2025 CONTC/3196/2025	BIJOY KUMAR DASH VS	ADV. VS	// 0

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103	D-CONTC/26933/2025 CONTC/3197/2025	SALINI PANDIT,IAS NIRANJAN DAS VS	ADV. VS	// // (
104	D-CRLA/17724/2025 CRLA/816/2025	SUBASH CHANDRA BISWAL,BLOCK EDUCATION OFFICER,BINJHARPUR,JAJPUR PRAFULLA POLEI@PALEI VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /62 /2011 A.D.J.,KHALLIKOTE(Ganjam)
105	D-CRLA/17919/2025 CRLA/817/2025	STATE OF ODISHA JAGAMOHAN SWAIN VS	DEEPAK KUMAR DAS VS	ST/000028/2013 GOP /94 /2025 SPECIAL JUDGE, NIMAPARA(Puri)
106	D-CRLA/20008/2025 CRLA/818/2025	STATE OF ODISHA MUKESH ANAND VS	PUSPAMITRA MOHAPATRA VS	Spl/000022/2025 ASKA /475 /2024 A.D.J.,ASKA(Ganjam)
107	D-CRLA/20515/2025 CRLA/819/2025	STATE OF ODISHA PRATAP@MITHUN MAHAKUD VS	SATYA RANJAN MULIA VS	ST/0000168/2024 JENAPUR /402 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
108	D-CRLA/20291/2025 CRLA/820/2025	STATE OF ODISHA BENUDHAR KHILAR VS	SUSANTA KUMAR TRIPATHY VS	Spl/0000004/2023 NUAGAON /12 /2022 SPECIAL JUDGE (POCSO), NAYAGARH
109	D-CRLMA/19872/2025 CRLMA/100/2025	STATE OF ODISHA PAPU JENA VS	PURNA CHANDRA BEHERA VS	TR/0000064/2022 ALAKUNDA /115 /2024 S.D.J.M.,JAJPUR(Jajapur)
110	D-CRLMA/20450/2025 CRLMA/101/2025	STATE OF ODISHA DAYASAGAR BANCHHOR@BHOKLO VS	ADV. VS	CT/0002377/2024 BHATILI /213 /2022 (
111	D-CRLMA/17586/2025 CRLMA/98/2025	STATE OF ODISHA UNION OF INDIA VS	DARPANARAYAN PATTNAYAK VS	// NCB BHUBANESWAR /9 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
112	D-CRLMA/17592/2025 CRLMA/99/2025	SUJIT KUMAR THATOI KAKA@SURYANARAYAN PATTNAIK VS	ADV. VS	Spl/0000009/2024 ANGUL TOWN /738 /2017 (
113	D-CRLMC/14767/2025 CRLMC/2550/2025	STATE OF ODISHA TAPAS KUMAR SAHU VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /116 /2025 J.M.F.C.,GONDIA(Dhenkanal)
		STATE OF ODISHA		GR/0000273/2025

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114	D-CRLMC/17701/2025 CRLMC/2551/2025	GURDEEP SINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GURUDIJHATIA /31 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000117/2021
115	D-CRLMC/19882/2025 CRLMC/2552/2025	SATYA SHREENATH PATRA @ CHUMI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /117 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000222/2025
116	D-CRLMC/19972/2025 CRLMC/2553/2025	SAGAR KUMAR PATRO @ SAGAR PATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	RAYAGADA TOWN /318 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000709/2024
117	D-CRLMC/20022/2025 CRLMC/2554/2025	PUNYASLOKA PRADHAN VS PRABIN SAMAL	OM SWARUP VS	CHANDAKA P.S. /31 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000188/2025
118	D-CRLMC/20035/2025 CRLMC/2555/2025	SEKH ABDUL RAFUDDIN @ ABDUL SEIKH VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /192 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000559/2024
119	D-CRLMC/20147/2025 CRLMC/2556/2025	BIPLAB KUMAR KAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	SECTOR-3 /112 /2013 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000141/2014
120	D-CRLMC/20227/2025 CRLMC/2557/2025	MINATI BISWAL@MINATI BHUJABALA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000121/2020
121	D-CRLMC/20313/2025 CRLMC/2558/2025	DEEPAK MANGARAJ MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /278 /2021 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000005/2022
122	D-CRLMC/20391/2025 CRLMC/2559/2025	BIMALENDU SWAIN@BABULU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	NIMAPADA /2 /2012 C.J.M.,PURI(Puri) ST/0000058/2013
123	D-CRLMC/20921/2025 CRLMC/2560/2025	P.RAJA RAO SUBUDHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /208 J.M.F.C.,JATNI(Khordha) CRMC/0000055/2024
124	D-CRLMC/20701/2025 CRLMC/2561/2025	MADAN PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /60 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000169/2025
125	D-CRLMC/13936/2025	DEBENDRA KUMAR NAIK	RAJAT KUMAR PANDA	SUNDARGARH TOWN /180 /2021

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	CRLMC/2562/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000081/2021
126	D-CRLMC/19033/2025 CRLMC/2563/2025	JANARDAN BAL VS STATE OF ODISHA(VIG.)	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000079/2013
127	D-CRLMC/20258/2025 CRLMC/2564/2025	SK. TASHIP@TAUSHIF JAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /3 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000104/2023
128	D-CRLMC/21170/2025 CRLMC/2565/2025	ASHISH DASH VS SURAJ MUNDA	MIHIR SAHOO VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000386/2024
129	D-CRLMC/20449/2025 CRLMC/2566/2025	SANKIRTAN BISHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	SAMBALPUR VIGILANCE /69 /2018 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000014/2018
130	D-CRLMC/20957/2025 CRLMC/2567/2025	SATYAPRAKASH SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	AUL /63 /2024 J.M.F.C,AUL(Kendrapara) GR/0000094/2024
131	D-CRLMC/21141/2025 CRLMC/2568/2025	SUJIT KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2022
132	D-CRLMC/21039/2025 CRLMC/2569/2025	BALARAM DALEI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001055/2016
133	D-CRLMC/14601/2025 CRLMC/2570/2025	SAROJ GADANAYAK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /36 /2015 ADDL.CIVIL JUDGE(JD),NARASINGHPUR ST/0000106/2017
134	D-CRLMC/21056/2025 CRLMC/2571/2025	BHAGABAT PRASAD MAHAKUL@PETU VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000167/2011
135	D-CRLMC/20016/2025 CRLMC/2572/2025	ABHAYA BHOI VS LAXMI PRIYA BHOI	ANUGRAHA NARAYAN SAMANTRAY VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR Ctp/0000143/2023
136	D-CRLMC/20095/2025 CRLMC/2573/2025	SURESH DAS @ PAPINA VS	PRADEEP KUMAR PARIDA VS	GURUDIJHATIA /101 /2018 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)

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137	D-CRLMC/20958/2025 CRLMC/2574/2025	STATE OF ODISHA PADMANABHAN PILLAI VS STATE OF ODISHA	JAYDEEP PAL VS	CT/0000432/2018 LAXMISAGAR P.S. /19 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000048/2025
138	D-CRLMP/20264/2025 CRLMP/848/2025	RANJAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	//0 () //
139	D-CRLMP/21003/2025 CRLMP/849/2025	VEDBYASH RESIDENTALCOLLEGE, GANJAM VS LINGARAJ PADHI	PRATAP CHANDRA CHHINCHANI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000846/2022
140	D-CRLMP/20688/2025 CRLMP/850/2025	BIPINI DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
141	D-CRLMP/20056/2025 CRLMP/851/2025	SABUJA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //
142	D-CRLMP/20208/2025 CRLMP/852/2025	TAPAS RANJAN LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
143	D-CRLMP/19040/2025 CRLMP/853/2025	BIDESHI PALEI @ NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 () //
144	D-CRLMP/20019/2025 CRLMP/854/2025	PANCHALI MALIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	//0 () //
145	D-CRLMP/21089/2025 CRLMP/855/2025	SITANSHU MOHAN DWIBEDY VS STATE OF ODISHA	JAYDEEP PAL VS	//0 () //
146	D-CRLREV/19843/2025 CRLREV/371/2025	GAJENDRA MISHRA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /40 /2003 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000040/2003
147	D-CRLREV/19850/2025 CRLREV/372/2025	G.VISHNU VARDHAN RAO VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /32 /2003 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000032/2003

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148	D-CRLREV/19859/2025 CRLREV/373/2025	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /32 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000032/2003
149	D-CRLREV/19091/2025 CRLREV/374/2025	RAMA CHANDRA SAHOO VS KRUSHNA CHANDRA DHAR	RANJAN KUMAR ROUT VS	// A.D.J.,TALCHER(Anugul) CRA/0000002/2022
150	D-CRLREV/19218/2025 CRLREV/375/2025	KAMALAKANTA DAS VS PRASANTA PANDA	ACHYUTANANDA PATTANAIAK VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000016/2025
151	D-CRLREV/20096/2025 CRLREV/376/2025	ANUPAMA NAYAK VS ABINASH RANJAN MOHANTY	SK. ZAFARULLA VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000029/2024
152	D-CRLREV/20107/2025 CRLREV/377/2025	SWADESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SAHID NAGAR P.S. /60 /2019 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000455/2019
153	D-CRLREV/20188/2025 CRLREV/378/2025	NITYANANDA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	PARJANG /41 /2021 J.M.F.C,PARJANG(Dhenkanal) CRMC/0000002/2021
154	D-CRLREV/20304/2025 CRLREV/379/2025	PRADEEP KUMAR SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TALCHER TOWN /504 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002191/2021
155	D-CRLREV/18042/2025 CRLREV/380/2025	KISHORE CHANDRA MOHARATHA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	SAMBALPUR VIGILANCE /14 /2008 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000005/2009
156	D-CRLREV/20307/2025 CRLREV/381/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	BALASORE VIGILANCE /55 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000023/2011
157	D-CRLREV/20427/2025 CRLREV/382/2025	PRABHASINI PATRA VS GADADHARA MOHANTY	JANAKI KANTA MAHAPATRA VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000007/2021
158	D-CRLREV/21024/2025 CRLREV/383/2025	M/S.KARAM CHAND THAPAR AND BROS(COAL SALES) LTD., KOLKATA VS STATE OF ODISHA(EOW)	AKASH ACHARYA VS	EOW,BHUBANESWAR /16 /2014 DISTRICT & SESSIONS JUDGE,JAGATSIP CRREV/0000007/2025
159	D-CRLREV/21127/2025	HOTEL ASSOCIATION OF PURI, PURI	DEVASHIS PANDA	//0

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	CRLREV/384/2025	VS JAGANNATH BASTIA	VS	2ND A.D.J.,PURI(Puri) CRMC/000003/2022
160	D-EXP/24227/2025 EXP/7/2025	SHANKAR MAHANANDIA VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, SAMBALPUR	ADV. VS	// () //
161	D-FAO/22640/2025 FAO/322/2025	BASANTI KUMARI DEI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000570/2015
162	D-FAO/27715/2025 FAO/323/2025	ANTARYAMI BEHERA VS LALIT MOHAN ROUT	BISWAJIT MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000489/2015
163	D-FAO/22636/2025 FAO/324/2025	MAHESWAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000572/2015
164	D-FAO/22645/2025 FAO/325/2025	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000572/2015
165	D-MACA/24100/2025 MACA/809/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., ROURKELA VS GOMATI NAIK @ NAYAK	SMARAJIT PRADHAN VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000259/2020
166	D-MACA/24108/2025 MACA/810/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS DILLIP NAIK	SMARAJIT PRADHAN VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000210/2021
167	D-MACA/24113/2025 MACA/811/2025	SABITA PRADHAN VS NABAKISHORE JENA	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,ANGUL(Anugul) Mac/0000066/2021
168	D-MACA/24890/2025 MACA/812/2025	NAHALA DAS VS SIBA PRASAD SWAIN	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000392/2022
169	D-MACA/22778/2025 MACA/813/2025	TATA AIG GENERAL INSURANCE CO.LTD., SAMBALPUR VS HARIBANDHU PADHI@PADHEE	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000038/2022
170	D-MACA/23263/2025 MACA/814/2025	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack)

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171	D-MACA/23273/2025 MACA/815/2025	MAMATA @ MAMATARANI MALLICK THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS PREMALATA MALLICK	PRASANTA KUMAR MAHALI VS	Mac/0000989/2016 // 3RD M.A.C.T.,CUTTACK(Cuttack)
172	D-MACA/27579/2025 MACA/816/2025	M/S NEW INDIA ASSURANCE CO. LTD., SAMBALPUR VS LAXMAN SAHU	PRAMOD KUMAR TRIPATHY VS	Mac/0000991/2016 // A.D.J.,SONEPUR(Sonepur)
173	D-MACA/25260/2025 MACA/817/2025	D.M., M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR VS BASANTI MACHHA	ADAM ALI KHAN VS	Mac/0000034/2016 // 7TH M.A.C.T.,BHUBANESWAR(Khordha)
174	D-MATA/22655/2025 MATA/267/2025	LAXMIPRIYA SAHOO VS MANOJ KUMAR SAHOO	MALAYA KUMAR MISHRA VS	Mac/0000092/2022 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
175	D-MSA/21059/2025 MSA/33/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	CP/0000207/2018 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
176	D-MSA/21056/2025 MSA/34/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	OREAT/0000193/2023 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
177	D-MSA/21061/2025 MSA/35/2025	RAI SRI CHINMAYEE SRICHANDAN VS ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BBSR	SILABHADRA SASTRY VS	OREAT/0000194/2023 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
178	D-MSA/25927/2025 MSA/36/2025	SNEHALATA NAYAK VS M/S SHILPA SEEMA CONSTRUCTION PVT. LTD.,KHORDHA	PURNA CHANDRA MISHRA VS	OREAT/0000192/2023 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
179	D-MSA/28221/2025 MSA/37/2025	M/S. TRIDENT PROPERTIES PVT. LTD.,BBSR VS ABHISEK MOHANTY	LALIT KUMAR MAHARANA VS	OREAT/0000004/2024 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
180	D-MSA/28219/2025 MSA/38/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR VS SUBASH CHANDRA DEHURY	LALIT KUMAR MAHARANA VS	OREAT/0000012/2025 // ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT)
181	D-RSA/26491/2025 RSA/348/2025	GEETANJALI SAHU VS GOPI PRADHAN	TUSAR KUMAR MISHRA VS	OREAT/0000182/2024 // A.D.J.,PADAMPUR(Bargarh)
				RFA/0000001/2023

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182	D-STREV/26185/2025 STREV/13/2025	M/S. PRABHU SPONGE PRIVATE LIMITED, SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
183	D-TRP(C)/27772/2025 TRP(C)/217/2025	SATYABHAMA SAMANTARAY VS BISWARANJAN HOTA	SARADA PRASAD DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000058/2025
184	D-TRP(C)/27847/2025 TRP(C)/218/2025	SUBHASHMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000027/2025
185	D-TRP(C)/27850/2025 TRP(C)/219/2025	SUBHASHREE MISHRA VS ANIL KUMAR MISHRA	ASHOK KUMAR PATTANAIAK (A) VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000294/2024
186	D-WA/22826/2025 WA/1099/2025	STATE OF ODISHA VS B ABAKASH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
187	D-WA/19348/2025 WA/1100/2025	STATE OF ODISHA VS BIJAYA MAJHI	SATYABRATA MOHANTY,A.G.A VS	// 0 //
188	D-WA/19402/2025 WA/1101/2025	STATE OF ODISHA VS LAXMIKANTA PATTNAYAK	SUBHA BIKASH PANDA,A.G.A VS	// 0 //
189	D-WA/19324/2025 WA/1102/2025	STATE OF ODISHA VS JAYA KRUSHNA SENAPATI	AISHWARYA DASH,A.S.C VS	// 0 //
190	D-WA/19508/2025 WA/1103/2025	STATE OF ODISHA VS SAILENDRA NARAYAN MOHANTY	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
191	D-WA/20659/2025 WA/1104/2025	STATE OF ODISHA VS BAIDHAR BEHERA	SANJAY RATH,A.G.A VS	// 0 //
192	D-WA/21898/2025 WA/1105/2025	STATE OF ODISHA VS PRAMOD CHANDRA BHOI	SAROJ KUMAR JEE, A.G.A VS	// 0 //
193	D-WA/20447/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1106/2025	VS MANASWINI PRIYADARSHINI PARIDA	VS	0 //
194	D-WA/21903/2025 WA/1107/2025	STATE OF ODISHA VS JYOSNARANEE SAHU	SASWAT DAS, A.G.A VS	// 0 //
195	D-WA/22041/2025 WA/1108/2025	STATE OF ODISHA VS BASANTA KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
196	D-WA/26114/2025 WA/1109/2025	ESWAR PRASAD CHOUDHURY VS NISHIKANT TETE	BUDHADEV ROURTRAY, (SR. ADV.) VS	// 0 //
197	D-WA/22086/2025 WA/1110/2025	STATE OF ODISHA VS DEBASISH RAY	SASWAT DAS,A.G.A VS	// 0 //
198	D-WA/22224/2025 WA/1111/2025	STATE OF ODISHA VS PRADIP KUMAR MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// 0 //
199	D-WA/20469/2025 WA/1112/2025	STATE OF ODISHA VS BANDARI SIMHACHALAM	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
200	D-WA/22310/2025 WA/1113/2025	STATE OF ODISHA VS RENUKA SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
201	D-WA/22323/2025 WA/1114/2025	STATE OF ODISHA VS MANI MAHANANDA	SASWAT DAS,A.G.A VS	// 0 //
202	D-WA/25479/2025 WA/1115/2025	P.SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
203	D-WP(C)/27951/2025 WP(C)/19476/2025	AMULYA GOUDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
204	D-WP(C)/27897/2025 WP(C)/19477/2025	AGASTI KHARSEL VS	DIPANWITA NAYAK VS	// 0

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205	D-WP(C)/27567/2025 WP(C)/19478/2025	THE BRANCH MANAGER ODISHA GRAMEEN BANK, JHARSUGUDA SARAT KUMAR MOHANTY VS UNION OF INDIA	SADASIVA PATRA (1) VS	// // ()
206	D-WP(C)/27894/2025 WP(C)/19479/2025	PABITRA MOHAN BISHI VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// () //
207	D-WP(C)/27674/2025 WP(C)/19480/2025	BABITA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
208	D-WP(C)/24408/2025 WP(C)/19481/2025	DR. BAMAKANTA GARNAIK VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// () //
209	D-WP(C)/22783/2025 WP(C)/19482/2025	BAIDHAR KHATUA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //
210	D-WP(C)/27840/2025 WP(C)/19483/2025	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //
211	D-WP(C)/24421/2025 WP(C)/19484/2025	BANDOBASTA PADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// () //
212	D-WP(C)/27592/2025 WP(C)/19485/2025	RAJESH PARIDA VS UNION OF INDIA	RAVI SHANKAR SAMAL VS	// () //
213	D-WP(C)/24666/2025 WP(C)/19486/2025	AKHILA KUMAR MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
214	D-WP(C)/27881/2025 WP(C)/19487/2025	MRUTUNJAY PANDA VS GOVT. OF ODISHA	BISWABIHARI MOHANTY VS	// () //
215	D-WP(C)/27682/2025 WP(C)/19488/2025	FAKIR MOHAN DAS VS HOUSING AND URBAN DEVELOPMENT DEPARTMENT GOVT. OF ODISHA, KHURDA	DURGA PRASANA DAS VS	// () //

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216	D-WP(C)/27561/2025 WP(C)/19489/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
217	D-WP(C)/27660/2025 WP(C)/19490/2025	NIHAR RANJAN DHADA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
218	D-WP(C)/26696/2025 WP(C)/19491/2025	SNEHALATA TRIPATHY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
219	D-WP(C)/27989/2025 WP(C)/19492/2025	ARJUN KUMAR PRADHAN VS BIJU PATNAIK NATIONAL STEEL INSTITUTE, BBSR	SWAPNIL ROY VS	// 0 //
220	D-WP(C)/26832/2025 WP(C)/19493/2025	PANKAJINI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/27760/2025 WP(C)/19494/2025	NIRUPAMA DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
222	D-WP(C)/26639/2025 WP(C)/19495/2025	MANAGING COMMITTEE OF KESABA U.P.(M.E.) SCHOOL, PALASPALI, GANJAM VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
223	D-WP(C)/27564/2025 WP(C)/19496/2025	HARAMOHAN SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
224	D-WP(C)/27035/2025 WP(C)/19497/2025	SAUBHAGYA CHANDRA BISWAL VS THE B.M, BANK OF MAHARASHTRA, JAGATSINGHPUR	HIMANSU SEKHAR SAHU VS	// 0 //
225	D-WP(C)/27634/2025 WP(C)/19498/2025	SASHANKA SEKHAR PRADHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
226	D-WP(C)/27901/2025 WP(C)/19499/2025	SANJIB KUMAR NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
227	D-WP(C)/26834/2025	ANITA PATRA	SUKANTA KUMAR MISHRA	//

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	WP(C)/19500/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/27667/2025 WP(C)/19501/2025	M/S. SAI SITARAM CONSTRUCTION, BRAHMAPUR SADAR VS JOINT COMMISSIONER OF CT AND GST GANJAM I CIRCLE	KAJAL SAHOO VS	// 0 //
229	D-WP(C)/27110/2025 WP(C)/19502/2025	LAXMIPRIYA NANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
230	D-WP(C)/26709/2025 WP(C)/19503/2025	BRUNDABAN BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
231	D-WP(C)/27676/2025 WP(C)/19504/2025	SRINIBAS KHADANGA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
232	D-WP(C)/27699/2025 WP(C)/19505/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
233	D-WP(C)/27281/2025 WP(C)/19506/2025	PRADYUMNA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
234	D-WP(C)/26708/2025 WP(C)/19507/2025	PITABAS MAJHI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
235	D-WP(C)/27900/2025 WP(C)/19508/2025	ATUL KUMAR SWAIN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
236	D-WP(C)/26769/2025 WP(C)/19509/2025	ABINASH MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
237	D-WP(C)/27919/2025 WP(C)/19510/2025	JASHODA MALLICK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
238	D-WP(C)/27362/2025 WP(C)/19511/2025	RAMA CHANDRA MISHRA VS	SHASHI BHUSAN JENA VS	// 0

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239	D-WP(C)/27853/2025 WP(C)/19512/2025	STATE OF ODISHA MANASI DAS VS	BISWABIHARI MOHANTY VS	// // ()
240	D-WP(C)/27922/2025 WP(C)/19513/2025	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS	RAMA CHANDRA JENA VS	// // ()
241	D-WP(C)/27552/2025 WP(C)/19514/2025	STATE OF ODISHA SANJUKTA SAHU VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
242	D-WP(C)/26711/2025 WP(C)/19515/2025	STATE OF ODISHA SURENDRA BEHERA VS	BHASKAR CHANDRA PANDA VS	// // ()
243	D-WP(C)/26838/2025 WP(C)/19516/2025	STATE OF ODISHA ILLARANI SAHU VS	SUKANTA KUMAR MISHRA VS	// // ()
244	D-WP(C)/26542/2025 WP(C)/19517/2025	STATE OF ODISHA ARABINDA ROUT VS	SUBHADUTTA ROUSTRAY VS	// // ()
245	D-WP(C)/27923/2025 WP(C)/19518/2025	STATE OF ODISHA RADHIKA JANI VS	ARIJEET MISHRA VS	// // ()
246	D-WP(C)/27710/2025 WP(C)/19519/2025	COLLECTOR, KORAPUT TULASHI PAKAL VS	NIRANJAN SINGH (1) VS	// // ()
247	D-WP(C)/27984/2025 WP(C)/19520/2025	STATE OF ODISHA SUSHREE SABINAYA VS	SIDHESWAR MALLIK VS	// // ()
248	D-WP(C)/27934/2025 WP(C)/19521/2025	STATE OF ODISHA DUKU JANI @ DUKU MUDULI VS	ARIJEET MISHRA VS	// // ()
249	D-WP(C)/26707/2025 WP(C)/19522/2025	COLLECTOR, KORAPUT BALAKRUSHNA MAJHI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // () //

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250	D-WP(C)/27985/2025 WP(C)/19523/2025	RAMASINGH CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
251	D-WP(C)/26733/2025 WP(C)/19524/2025	PARSURAM SETHY VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
252	D-WP(C)/27980/2025 WP(C)/19525/2025	PRIYABRATA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS Mr. SATYA SUNDAR KANUNGO (CAVEATORS)	// 0 //
253	D-WP(C)/26825/2025 WP(C)/19526/2025	SABIR MOHAMAD VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
254	D-WP(C)/27765/2025 WP(C)/19527/2025	HINDALCO STAFF ASSOCIATION, SAMBALPUR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, KHURDA	SUSANTA DASH VS	// 0 //
255	D-WP(C)/27824/2025 WP(C)/19528/2025	DR. SAMAPIKA MAHARANA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/28000/2025 WP(C)/19529/2025	JAGANNATH BHUNJIA @ CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
257	D-WP(C)/27764/2025 WP(C)/19530/2025	RANJAN KUMAR DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
258	D-WP(C)/27727/2025 WP(C)/19531/2025	NIRUPAMA DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
259	D-WP(C)/27630/2025 WP(C)/19532/2025	JANAKALYAN ORGANISATION FOR SOCIAL ACTIVITIES (JOSA), JAGATSINGHPUR VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
260	D-WP(C)/27836/2025 WP(C)/19533/2025	MANAGING COMMITTEE OF KARADAPALI U.P.M.E. SCHOOL , KARADAPALLI, NAYAGAR VS STATE OF ODISHA	REARULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/27884/2025	PRASANTA KUMAR SAHOO	SAIBRATA RATH	//

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	WP(C)/19534/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/27719/2025 WP(C)/19535/2025	M/S. SANGRAM KESHARI SAMANTARAY, ROURKELA VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	CHITTA RANAJAN DAS VS	// 0 //
263	D-WP(C)/27367/2025 WP(C)/19536/2025	LAXMIDHARA PAIKARAY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
264	D-WP(C)/27718/2025 WP(C)/19537/2025	TAPAN KUMAR PADHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
265	D-WP(C)/27754/2025 WP(C)/19538/2025	NABIN KUMAR DEY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
266	D-WP(C)/27192/2025 WP(C)/19539/2025	RAMESH HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
267	D-WP(C)/27720/2025 WP(C)/19540/2025	BIKASH XAXA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
268	D-WP(C)/27091/2025 WP(C)/19541/2025	DURGA PRASAD SAHU VS THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA,ASKA BRANCH	KAILASH CHANDRA MISHRA VS	// 0 //
269	D-WP(C)/27704/2025 WP(C)/19542/2025	AMULYA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
270	D-WP(C)/27721/2025 WP(C)/19543/2025	HEMANTA KUMAR PAIKRAY VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
271	D-WP(C)/27799/2025 WP(C)/19544/2025	JAMBOBATI HATI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
272	D-WP(C)/24389/2025 WP(C)/19545/2025	JAYAKRUSHNA BEHERA VS	SADASIVA PATRA (1) VS	// 0

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273	D-WP(C)/27742/2025 WP(C)/19546/2025	STATE OF ODISHA SANJIT KUMAR BHITIRIA VS	Baidhar Sahoo VS	// // 0
274	D-WP(C)/28056/2025 WP(C)/19547/2025	STATE OF ODISHA SUDIPTI MOHAPATRA VS	AGASTI KANUNGO VS	// // 0
275	D-WP(C)/28023/2025 WP(C)/19548/2025	STATE OF ODISHA PADMALOCHAN PATEL VS	TATHAGATA SAHOO VS	// // 0
276	D-WP(C)/25021/2025 WP(C)/19549/2025	STATE OF ODISHA PRAFULLA KUMAR DAS VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
277	D-WP(C)/28024/2025 WP(C)/19550/2025	STATE OF ODISHA CHANDRAMANI CHINDA VS	TATHAGATA SAHOO VS	// // 0
278	D-WP(C)/27747/2025 WP(C)/19551/2025	STATE OF ODISHA M/S HIMANI TRADERS, BBSR VS	Baidhar Sahoo VS	// // 0
279	D-WP(C)/27749/2025 WP(C)/19552/2025	STATE OF ODISHA ASHARANI LAKRA VS	SHASHI BHUSAN JENA VS	// // 0
280	D-WP(C)/26775/2025 WP(C)/19553/2025	STATE OF ODISHA BINOD BIHARI @ KUMAR TRIPATHY VS	VS	// // 0
281	D-WP(C)/26104/2025 WP(C)/19554/2025	STATE OF ODISHA MADAN MOHAN MOHANTY VS	JANAKI KANTA MAHAPATRA VS	// // 0
282	D-WP(C)/27825/2025 WP(C)/19555/2025	STATE OF ODISHA RAJA KISHORE SWAIN VS	JAGAMOHAN PATTANAIAK VS	// // 0
283	D-WP(C)/27368/2025 WP(C)/19556/2025	STATE OF ODISHA SWARNALATA SAHOO VS	DILIP KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/27914/2025 WP(C)/19557/2025	M/S SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD., BALASORE VS RASHMITA DAS	ALLHAD DASH VS	// 0 //
285	D-WP(C)/27743/2025 WP(C)/19558/2025	SANGITARANI BEHERA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
286	D-WP(C)/26896/2025 WP(C)/19559/2025	DASARATHI DHAL VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
287	D-WP(C)/27843/2025 WP(C)/19560/2025	BINAY PRASAD RAM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/26898/2025 WP(C)/19561/2025	BIDYADHAR BHATTA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
289	D-WP(C)/27293/2025 WP(C)/19562/2025	SANA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
290	D-WP(C)/27296/2025 WP(C)/19563/2025	PITAMBAR MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
291	D-WP(C)/27420/2025 WP(C)/19564/2025	NARAHARI MALIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
292	D-WP(C)/27846/2025 WP(C)/19565/2025	THE CHIEF EXECUTIVE OFFICER , GANJAM URBAN TRANSPORT SERVICES LTD , GANJAM VS KALIA GOUDA	ANANU KUMAR PANDA VS	// 0 //
293	D-WP(C)/27297/2025 WP(C)/19566/2025	NANDA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
294	D-WP(C)/27758/2025 WP(C)/19567/2025	TULU KUMAR SAHU VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
295	D-WP(C)/27190/2025	BINOD KUJUR	SATYANARAYAN MISHRA	//

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	WP(C)/19568/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/27854/2025 WP(C)/19569/2025	MANTOSH NAYAK VS THE LAND ACQUISITION OFFICER, JAJPUR	MAMATA MISHRA VS	// 0 //
297	D-WP(C)/27467/2025 WP(C)/19570/2025	SANTANU KUMAR KHATUA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //
298	D-WP(C)/27767/2025 WP(C)/19571/2025	KARMODAY CHHOTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
299	D-WP(C)/27812/2025 WP(C)/19572/2025	DR. SUBRAT KUMAR JENA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
300	D-WP(C)/25786/2025 WP(C)/19573/2025	THE BUSSINESS HEAD, BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT GRATUITY ACT 1972	AMAR NATH JHA VS	// 0 //
301	D-WP(C)/28001/2025 WP(C)/19574/2025	DEBARCHAN PATEL VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
302	D-WP(C)/27679/2025 WP(C)/19575/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
303	D-WP(C)/28002/2025 WP(C)/19576/2025	AJAYA KUMAR BEURIA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
304	D-WP(C)/27695/2025 WP(C)/19577/2025	MIR ASRAF ALI VS UNION OF INDIA	BIKRAM KESHARI RAJ VS	// 0 //
305	D-WP(C)/28004/2025 WP(C)/19578/2025	BENUDHAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
306	D-WP(C)/27681/2025 WP(C)/19579/2025	LAXMIDHAR PUJHARI VS	DHANANJAYA MUND VS	// 0

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307	D-WP(C)/27689/2025 WP(C)/19580/2025	STATE OF ODISHA P.MOJES VS	HIMANSU SEKHAR SATAPATHY VS	// // 0
308	D-WP(C)/28238/2025 WP(C)/19581/2025	STATE OF ODISHA SABITA MAJHI VS	SATYAJIT MOHAPATRA (2) VS	// // 0
309	D-WP(C)/27323/2025 WP(C)/19582/2025	STATE OF ODISHA SUVENDU KUMAR BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
310	D-WP(C)/28127/2025 WP(C)/19583/2025	UNION OF INDIA APOLLO HOSPITALS ENTERPRISE LIMITED, BBSR VS	MANOJ KUMAR MOHANTY VS	// // 0
311	D-WP(C)/27686/2025 WP(C)/19584/2025	OFFICE OF THE LABOUR COMMISSIONER, ODISHA, BBSR KETAKIRANI SAHU VS	DIGAMBAR SETHI VS	// // 0
312	D-WP(C)/27698/2025 WP(C)/19585/2025	A.O, LIC HOUSING FINANCE LTD, BBSR SUMAN SHIRKE VS	RABI NARAYAN BEHERA VS	// // 0
313	D-WP(C)/27702/2025 WP(C)/19586/2025	STATE OF ODISHA BALASORE COLLEGE OF NURSING, BALASORE VS	PARSURAM DAS VS	// // 0
314	D-WP(C)/27589/2025 WP(C)/19587/2025	STATE OF ODISHA AMULYA MOHANTY VS	PRATIK DASH VS	// // 0
315	D-WP(C)/27882/2025 WP(C)/19588/2025	STATE OF ODISHA GOBINDA PRADHAN VS	JUDHISTHIR SAHOO VS	// // 0
316	D-WP(C)/27568/2025 WP(C)/19589/2025	STATE OF ODISHA KANAK BEHERA VS	PURNA CHANDRA MISHRA VS	// // 0
317	D-WP(C)/27768/2025 WP(C)/19590/2025	STATE OF ODISHA NIRUPAMA DASH VS	PRASANTA KUMAR NANDA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/28205/2025 WP(C)/19591/2025	EXECUTIVE ENGINEER (ELECT) BED, TPCODL, BBSR VS RAJENDRA DASH	LALIT KUMAR MAHARANA VS	// 0 //
319	D-WP(C)/27920/2025 WP(C)/19592/2025	SONU HANTAL @ SHAYAM HANTALA VS COLLECTER, KORAPUT	ARIJEET MISHRA VS	// 0 //
320	D-WP(C)/27777/2025 WP(C)/19593/2025	GUDVELA PANCHAYAT SAMITI, BOLANGIR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
321	D-WP(C)/27548/2025 WP(C)/19594/2025	POOJA PATRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
322	D-WP(C)/27921/2025 WP(C)/19595/2025	KALU BAHADUR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
323	D-WP(C)/27856/2025 WP(C)/19596/2025	GOPINATH JENA VS STATE OF ORISSA	RANJIT MOHANTY VS	// 0 //
324	D-WP(C)/27954/2025 WP(C)/19597/2025	BHABANI SANKAR PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
325	D-WP(C)/25963/2025 WP(C)/19598/2025	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
326	D-WP(C)/28007/2025 WP(C)/19599/2025	DASARATHI SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
327	D-WP(C)/27982/2025 WP(C)/19600/2025	BHAGAWAN CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
328	D-WP(C)/27236/2025 WP(C)/19601/2025	CHARANA MARTHA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
329	D-WP(C)/28097/2025	MADHUSUDAN MALLIK	BHAKTISUDHA SAHOO	//

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	WP(C)/19602/2025	VS COMMISSIONER OF CT AND GST	VS	0 //
330	D-WP(C)/27863/2025 WP(C)/19603/2025	RITU BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
331	D-WP(C)/28076/2025 WP(C)/19604/2025	RUKMANI MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/27286/2025 WP(C)/19605/2025	DUSASAN MAHALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
333	D-WP(C)/27905/2025 WP(C)/19606/2025	LAXMIDHAR EDUCATIONAL TRUST, SUNDARGARH VS COMMISSIONER OF INCOME TAX (EXEMPTION), HYDERABAD	RAMLAL AGARWALLA VS	// 0 //
334	D-WP(C)/27703/2025 WP(C)/19607/2025	M/S EPARI GOVINDAM AND SONS VS THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
335	D-WP(C)/28193/2025 WP(C)/19608/2025	ARATI JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
336	D-WP(C)/26764/2025 WP(C)/19609/2025	SANTILATA SAMANTARAY VS THE DIVISIONAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LTD, BBSR	BIJAYA KUMAR NAYAK (3) VS	// 0 //
337	D-WP(C)/27709/2025 WP(C)/19610/2025	BHAGABAT GOSAIN BIJE NIJAGUAN, CUTTACK VS COLLECTOR, CUTTACK	NIRANJAN PRASAD PATRA VS	// 0 //
338	D-WP(C)/25345/2025 WP(C)/19611/2025	RAMBHAMANI MISHRA @ PANIGRAHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
339	D-WP(C)/27815/2025 WP(C)/19612/2025	RABINDRA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
340	D-WP(C)/27736/2025 WP(C)/19613/2025	NANDA KISHOR PATEL VS	SIDHARTHA DAS VS	// 0

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341	D-WP(C)/27766/2025 WP(C)/19614/2025	THE STATE POLLUTION CONTROL BOARD, BBSR NIRUPAMA DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// // 0 //
342	D-WP(C)/25361/2025 WP(C)/19615/2025	MALLIKA DANDASENA @ MALLIKA DANDSENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
343	D-WP(C)/27784/2025 WP(C)/19616/2025	MAHADEB BHAINSA VS THE COLLECTOR, BOLANGIR	SOVENSWAR NAYAK VS	// 0 //
344	D-WP(C)/27212/2025 WP(C)/19617/2025	RAMESH PANDA VS STATE OF ODISHA	SAMBHRAM DAS VS	// 0 //
345	D-WP(C)/28008/2025 WP(C)/19618/2025	MUKUTA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
346	D-WP(C)/27372/2025 WP(C)/19619/2025	RAMESH CHANDRA MAHANTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
347	D-WP(C)/26750/2025 WP(C)/19620/2025	PRAMODINI BEHERA VS THE DIVISIONAL MANAGER, BHARAT PETROLEUM CORPORATION LTD	BIJAYA KUMAR NAYAK (3) VS	// 0 //
348	D-WP(C)/27995/2025 WP(C)/19621/2025	LOKANATH DEHURY VS MANDAKINI NAIK	PABITRA KUMAR NAYAK VS	// 0 //
349	D-WP(C)/27958/2025 WP(C)/19622/2025	SARANG MAHATWO @ SARANGADHAR MAHATWO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
350	D-WP(C)/27874/2025 WP(C)/19623/2025	UMAKANTA DWIBEDI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
351	D-WP(C)/28043/2025 WP(C)/19624/2025	PRAVAKAR MOHANTY VS PRINCIPAL SECY TO GOVT. OF ODISHA, BBSR	PRASANNA KUMAR MISHRA VS	// 0 //

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352	D-WP(C)/28217/2025 WP(C)/19625/2025	SHIPU NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
353	D-WP(C)/28017/2025 WP(C)/19626/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., CUTTACK VS SANJIT KUMAR MAHANTA	SUBRAT SATPATHY VS	// 0 //
354	D-WP(C)/28096/2025 WP(C)/19627/2025	NIRANJAN PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/28018/2025 WP(C)/19628/2025	RANJAN KUMAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
356	D-WP(C)/27907/2025 WP(C)/19629/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
357	D-WP(C)/27960/2025 WP(C)/19630/2025	SITAKANTA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
358	D-WP(C)/26648/2025 WP(C)/19631/2025	SUCHARITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/26506/2025 WP(C)/19632/2025	BRAJADHAR BARIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
360	D-WP(C)/28070/2025 WP(C)/19633/2025	JAGABANDHU BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
361	D-WP(C)/28020/2025 WP(C)/19634/2025	AJIT KUMAR LENKA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
362	D-WP(C)/27910/2025 WP(C)/19635/2025	UNION OF INDIA VS ADITYA KUMAR TALDI	BIBHUTI BHUSAN MISHRA VS	// 0 //
363	D-WP(C)/26433/2025	MILAN SINGH	MANOJ KUMAR PANDA	//

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	WP(C)/19636/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/28218/2025 WP(C)/19637/2025	MAA SANTOSHI WSHG, PURI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
365	D-WP(C)/28089/2025 WP(C)/19638/2025	AKRURA MAKAR VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
366	D-WP(C)/27961/2025 WP(C)/19639/2025	JITENDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
367	D-WP(C)/26810/2025 WP(C)/19640/2025	SCHOOL FOR THE BLIND, BALASORE VS REGIONAL DIRECTOR, ESIC, BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
368	D-WP(C)/28021/2025 WP(C)/19641/2025	DEEPTI LATA SOREN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
369	D-WP(C)/28093/2025 WP(C)/19642/2025	MANASI DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
370	D-WP(C)/27955/2025 WP(C)/19643/2025	SANJIT DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
371	D-WP(C)/28131/2025 WP(C)/19644/2025	CHANDRA SEKHAR BISWAL VS AUTHORISED OFFICER, BANK OF MAHARASTRA, BBSR BRANCH	BIBHUTI BHUSAN SWAIN VS	// 0 //
372	D-WP(C)/28240/2025 WP(C)/19645/2025	ABHISEK PANI VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
373	D-WP(C)/27551/2025 WP(C)/19646/2025	RAJANIKANTA PATTANAIAK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
374	D-WP(C)/27463/2025 WP(C)/19647/2025	BIPIN SWAIN VS	SANJIB MOHANTY VS	// 0

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375	D-WP(C)/28241/2025 WP(C)/19648/2025	STATE OF ODISHA BHARAT CHANDRA MALLICK VS BRANCH MANAGER STATE BANK OF INDIA, KHURDA	BRAJA MOHAN SARANGI VS	// // 0 //
376	D-WP(C)/27832/2025 WP(C)/19649/2025	DASARATHI MALIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
377	D-WP(C)/28254/2025 WP(C)/19650/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
378	D-WP(C)/26626/2025 WP(C)/19651/2025	ANITA PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
379	D-WP(C)/27962/2025 WP(C)/19652/2025	NIRANJAN JENA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
380	D-WP(C)/25752/2025 WP(C)/19653/2025	BASANTA KUMAR DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
381	D-WP(C)/27717/2025 WP(C)/19654/2025	DHIRENDRA BHOI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
382	D-WP(C)/28121/2025 WP(C)/19655/2025	BANKA BEHARI ACHARYA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
383	D-WP(C)/25858/2025 WP(C)/19656/2025	MAMATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
384	D-WP(C)/28243/2025 WP(C)/19657/2025	ABHISEK PANI VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
385	D-WP(C)/28126/2025 WP(C)/19658/2025	SUSIL KANTA PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //

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386	D-WP(C)/28242/2025 WP(C)/19659/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
387	D-WP(C)/28106/2025 WP(C)/19660/2025	SANKARSAN JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
388	D-WP(C)/28244/2025 WP(C)/19661/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
389	D-WP(C)/27942/2025 WP(C)/19662/2025	LALATENDU DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
390	D-WP(C)/28022/2025 WP(C)/19663/2025	ARATI PATTANAİK VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
391	D-WP(C)/27983/2025 WP(C)/19664/2025	SANATAN HATI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
392	D-WP(C)/28245/2025 WP(C)/19665/2025	ABHISEK PANI VS CHAIRMAN S.T.A. CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
393	D-WP(C)/27346/2025 WP(C)/19666/2025	SARAN KUMAR JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
394	D-WP(C)/28094/2025 WP(C)/19667/2025	SIDHARTHA KUMAR NANDA VS UNION OF INDIA	ALOK KUMAR PANDA VS	// 0 //
395	D-WP(C)/28032/2025 WP(C)/19668/2025	PRABIN KUMAR DASH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
396	D-WP(C)/28135/2025 WP(C)/19669/2025	BIDYUTLATA SAMANTRAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
397	D-WP(C)/28179/2025	NATABAR SAMANTRAY	DEEPALI MAHAPATRA	//

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	WP(C)/19670/2025	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/27585/2025 WP(C)/19671/2025	BISHNU CHARAN PATRI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
399	D-WP(C)/28164/2025 WP(C)/19672/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// () //
400	D-WP(C)/27339/2025 WP(C)/19673/2025	S.SUBHALAXMI VS DINESH KUMAR PARIDA	MANAS KUMAR CHAND VS	// () //
401	D-WP(C)/27746/2025 WP(C)/19674/2025	SURYAKANTA DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
402	D-WP(C)/28259/2025 WP(C)/19675/2025	ANARGHA BIHARI SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
403	D-WP(C)/28261/2025 WP(C)/19676/2025	ARUN KUMAR PATTANAIAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
404	D-WP(C)/27956/2025 WP(C)/19677/2025	SIVA SANKAR BIHARY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// () //
405	D-WP(C)/28268/2025 WP(C)/19678/2025	SUSHANT KUMAR SRICHANDAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //
406	D-WPCRL/20574/2025 WPCRL/92/2025	PRIYATAMA JENA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //
407	D-WPCRL/20673/2025 WPCRL/93/2025	PRATIMA SAHU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000784/2024
408	D-ABLAPL/20863/2025 ABLAPL/8285/2025	MANOJ KUMAR SETHI @ PAPU SETHI VS	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /348 /2025 ()

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409	D-ABLAPL/20876/2025 ABLAPL/8286/2025	STATE OF ODISHA GOUDA KANDI @ GOURAHARI KANDI VS	PARTHA SARATHI DAS VS	// PURUSHOTTAMPUR /18 /2022 ()
410	D-ABLAPL/19682/2025 ABLAPL/8287/2025	STATE OF ODISHA BIRANCHI NARAYAN SATAPATHY VS	PRATAP NAIK VS	// TOMANDO /159 /2025 ()
411	D-ABLAPL/21041/2025 ABLAPL/8288/2025	STATE OF ODISHA AKSHYA KUMAR SETHI VS	SOUBHAGYA KUMAR DASH VS	// BAIDYANATHPUR /336 /2025 ()
412	D-ABLAPL/19965/2025 ABLAPL/8289/2025	STATE OF ODISHA TUKUNA @ RAMA RAMAN MOHANTY VS	SK. ZAFARULLA VS	// GOP /139 /2025 ()
413	D-ABLAPL/20062/2025 ABLAPL/8290/2025	STATE OF ODISHA NABAKISHORE KANHAR VS	SK. ZAFARULLA VS	// KANTAMAL /83 /2024 ()
414	D-ABLAPL/20996/2025 ABLAPL/8291/2025	STATE OF ODISHA RAJA KHAN @ REJAK KHAN VS	ANITA SAHOO VS	// BALASORE SADAR /191 /2025 ()
415	D-ABLAPL/21105/2025 ABLAPL/8292/2025	STATE OF ODISHA NIRMALA SENAPATI VS	ALEENA ACHARYA VS	// MAHILA P.S.(BBSR) /136 /2025 ()
416	D-ABLAPL/21106/2025 ABLAPL/8293/2025	STATE OF ODISHA TUNA PRUSTY @ SANTOSH KUMAR PRUSTY VS	ACHYUTANANDA PATTANAİK VS	// NAYAGARH SADAR /158 /2025 ()
417	D-ABLAPL/20419/2025 ABLAPL/8294/2025	STATE OF ODISHA RAJIB ADABARIA VS	SURAJ MOHANTY VS	// BOLANGIR SADAR /252 /2025 ()
418	D-ABLAPL/20653/2025 ABLAPL/8295/2025	STATE OF ODISHA LALA BASANTI RAY VS	RAMAKRISHNA NAIK VS	// TANGI /180 /2025 ()
419	D-ABLAPL/20749/2025 ABLAPL/8296/2025	STATE OF ODISHA KAPILASH @ KUPILAS BEHERA VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /131 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/20844/2025 ABLAPL/8297/2025	RAHAS @ RAHASA BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /82 /2021 () //
421	D-ABLAPL/20989/2025 ABLAPL/8298/2025	KUNJABIHARI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
422	D-ABLAPL/20995/2025 ABLAPL/8299/2025	SANIA @ SANATAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /95 /2025 () //
423	D-ABLAPL/18607/2025 ABLAPL/8300/2025	ABEDA BEHERA @ ABODHA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GOCHHAPADA /115 /2024 () //
424	D-ABLAPL/19907/2025 ABLAPL/8301/2025	DEBA KUMAR PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	CHAULIAGANJA /296 /2025 () //
425	D-ABLAPL/20872/2025 ABLAPL/8302/2025	RIBA KHALKHO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BIRMITRAPUR /200 /2024 () //
426	D-ABLAPL/20040/2025 ABLAPL/8303/2025	SRIRAM MEHER VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	NAWAPARA /239 /2022 () //
427	D-ABLAPL/21034/2025 ABLAPL/8304/2025	CHAHATI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TUMUSINGA /163 /2025 () //
428	D-ABLAPL/20775/2025 ABLAPL/8305/2025	DASARATHI NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /108 /2025 () //
429	D-ABLAPL/20353/2025 ABLAPL/8306/2025	JASOKETAN NANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BOLANGIR TOWN /427 /2025 () //
430	D-ABLAPL/20916/2025 ABLAPL/8307/2025	SAGAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //
431	D-ABLAPL/20763/2025	SUMITRA PANDA	DHANANJAYA MUND	VIGILANCE PS (BERHAMPUR) /9 /2025

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	ABLAPL/8308/2025	VS STATE OF ODISHA(VIG.)	VS	() //
432	D-ABLAPL/20965/2025 ABLAPL/8309/2025	GAYADHAR PRADHAN @ KUNA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALASORE SADAR /278 /2025 () //
433	D-ABLAPL/20609/2025 ABLAPL/8310/2025	AJIT NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /431 /2025 () //
434	D-ABLAPL/17350/2025 ABLAPL/8311/2025	MANOJ MOHANTY VS STATE OF ODISHA	NILAMBAR JENA VS	SIMULIA /278 /2025 () //
435	D-ABLAPL/20334/2025 ABLAPL/8312/2025	SHAKTI SAHANI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	KHETRARAJPUR /248 /2024 () //
436	D-ABLAPL/20829/2025 ABLAPL/8313/2025	ZAHID QUADRI KHAN @ JAHID KHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BHADRAK TOWN /372 /2025 () //
437	D-ABLAPL/21057/2025 ABLAPL/8314/2025	SUJIT NAYAK @ SANAPUA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	G.UDAYAGIRI /37 /2025 () //
438	D-ABLAPL/20002/2025 ABLAPL/8315/2025	BIKRAM SWAIN VS STATE OF ODISHA	BHOLANATH SAHA VS	JAGATPUR /270 /2025 () //
439	D-ABLAPL/20816/2025 ABLAPL/8316/2025	PRAVAKAR MANTU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /107 /2025 () //
440	D-ABLAPL/20864/2025 ABLAPL/8317/2025	SURENDRA BALIARSINGH VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /254 /2024 () //
441	D-ABLAPL/21189/2025 ABLAPL/8318/2025	BIKASH MALLIK @ BIKASH MALLICK VS STATE OF ODISHA	SATYABAN SAHOO VS	SUKINDA /131 /2025 () //
442	D-ABLAPL/20766/2025 ABLAPL/8319/2025	DEEPAK KUMAR KHATAI VS	NIRANJAN PANDA VS	BUGUDA /275 /2024 ()

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443	D-ABLAPL/21291/2025 ABLAPL/8320/2025	STATE OF ODISHA ABHISHEK ROUT VS STATE OF ODISHA	ANURAG PATI VS	// BHARATPUR PS /336 /2025 () //